

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No. 222 of 2013

Dated : 13th December, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Lanco Kondapalli Power Ltd. Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan
Mr. Anand Kumar Srivastava

Counsel for the Respondent (s) : Mr. S.B. Upadhyaya, Sr. Adv.
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-2-R-7

ORDER

Heard Mr. S.B. Upadhyaya, learned Senior Advocate appearing on behalf of the respondent nos. 2-7 for some time.

Post the matter for further hearing on **6th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**